

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1773
ANSWERED ON:30.07.2015
Panchayati Raj Institutions
Chandrakasi Shri M.

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Panchayati Raj Institutions (PRIs) in any part of the country are functioning effectively with their own financial strength and independence; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI NIHAL CHAND)

(a) & (b) As per the Constitution, it is upto the States to devolve appropriate taxes and other sources of revenue to Panchayats. States vary in the extent to which they have devolved taxes and sources of revenue of Panchayats. The main sources of finances of Panchayats are tied and untied grants from Central and State Governments. The own source of revenue of Panchayats are very low.
